

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./131/2024 (Filing No.)

THE MANAGER,
HDFC ERGO GENERAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

LAXMI SHERPA AND ANOTHER

RESPONDENTS

Date: 11.12.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

ORDER

Heard Learned Counsel for the Applicant on I.A. No.01 of 2024, which is an application under Section 173(1) of the Motor Vehicles Act, 1988, seeking condonation of 35 days' delay in filing the instant Appeal.

Issue Notice to the Respondents on I.A. No.01 of 2024.

Requisites be filed within three days from today.

List on 04-03-2025.

Judge
11.12.2024